

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 08

CA 52/2024 IN CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 29.02.2024

NAME OF THE PARTIES:

UNION OF INDIA

VS

**INFRASTRUCTURE LEASING AND
FINANCIAL SERVICES LTD. & ORS.**

Section 7 of IBC and Rule 11 of the NCLT

ORDER

Adv. Drishti Das a/w Adv. Roma B. i/b Lyril Amarchand Mangaldas for the Applicant is present. Counsel Ankur Sood a/w Uttam Rane i/b Ankur Sood for the Respondent is present. Mr. Aditya Sikka for the Union of India is present through VC.

CA 52/2024

Counsel for the Respondent informs that their Application in this regard is listed on 05.03.2024. Accordingly, list this matter on that date. List this matter on Board on 05.03.2024.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh